

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7128/2021

THE SECRETARY, DEPARTMENT OF ARCHAEOLOGY AND  
MUSEUMS, GOVERNMENT OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

RAJENDRA TIWARI & ORS.

Respondent(s)

(IA No. 155692/2021 - EX-PARTE STAY  
IA No. 155694/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 155695/2021 - EXEMPTION FROM FILING O.T.)

Date : 01-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Dr. Manish Singhvi, Sr. Adv.  
Mr. Arpit Parkash, Adv.  
Mr. D. K. Devesh, AOR

For Respondent(s) Mr. Sandeep S. Tiwari, Adv.  
Mr. Sumit, Adv.  
Mr. Abhishek Bhati, Adv.  
Ms. Shashi Priya, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Applications for exemption from filing certified  
copy of the impugned judgment and exemption from filing  
official translation are allowed.

Issue notice.

Mr. Rameshwar Prasad Goyal, learned counsel accepts  
notice on behalf of respondent No.1, on caveat.

As prayed, eight weeks' time is granted to file  
counter affidavit.

List after eight weeks.

(ANITA MALHOTRA)  
COURT MASTER

(KAMLESH RAWAT)  
COURT MASTER